

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2659
ANSWERED ON:28.08.2012
LABOURERS IN FCI OPERATIONS
Patel Shri Bal Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) has adequate number of labourers for its loading and unloading operations in FCI depots across the country;
- (b) if so, the details thereof;
- (c) whether these loading and unloading labourers were/are being recruited through the Government agencies;
- (d) if so, the details thereof; and
- (e) if not, the system being followed by FCI to recruit these labourers?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): No Madam. Approximately 3771 workers are short in various depots of Food Corporation of India (FCI) across the country
- (c), (d) & (e): The majority of the workers have not been inducted through Government Agencies in the FCI depots. Consequent upon the notifications dated 23-4-2010 and 7.2.2011 by Ministry of Labour under Contract Labour (R&A) Act, 1970 for prohibition of Contract Labour, bilateral settlements and Court's Order.etc., 'No Work No Pay System' has been introduced in 70 owned depots of FCI